

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.136  
CP/33(AHM)2022

**Proceedings under Section 441 r.w 96 & 99 Co.Act, 2013**

**IN THE MATTER OF:**

Langoor Marketing Transformation Pvt Ltd  
(Formerly known as Langoor havas Digital Pvt Ltd ) & Anr  
V/s  
ROC,Gujarat

.....Applicant

.....Respondent

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kishan Mohan, Ld. PCS  
For the Respondent : None

**ORDER**

The matter stands adjourned to 20.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**